



पटना उच्च न्यायालय, पटना PATNA HIGH COURT, PATNA

TENDER NOTICE

No.- PHC/R&A/02/2025

Dated: 13th August, 2025

Tender opening date:- 29th August, 2025

In continuation of this Court's Tender Notice No. PHC/R&A/01/2025 dated 15th April, 2025 and pursuant to receipt of sealed quotations from eligible agencies/firms for providing end-to-end services relating to the conduct of recruitment examinations for the Patna High Court, it is hereby informed that the bids shall be opened as per the following schedule:

Date of Bid Opening: 29th August, 2025 (Friday)

Time: 12:30 p.m. onwards

Venue: Chambers of Registrar (Recruitment & Appointment), Patna High Court.

All participating agencies/firms who have submitted their bids in accordance with the aforementioned tender notice are required to remain present through authorized representative(s) during opening of bids.

It is further notified that the Technical Bids shall be opened first and evaluated on the basis of eligibility criteria, experience, infrastructure, and other parameters as specified in the tender document.

Only those agencies/firms whose technical bids are found satisfactory shall be shortlisted for the next stage i.e. opening of Commercial Bids.

The Commercial Bids of shortlisted agencies/firms shall be opened subsequently and final selection shall be made based on the rates/charges quoted therein. The schedule of opening of Commercial bids shall be decided on the basis of number of agencies/ firms who are shortlisted in the Technical Bid.

For any urgent queries, office of the Registrar (Recruitment & Appointment) of the Court may be approached.

By order of the Court

Sd/- P.K.Malik

Registrar General